

Activities Banned in Goa

GOA FIGHTS COVID-19

- Movement of all individuals for all non-essential activities between 7.00p.m. to 7.00 a.m.
- All shops/establishments except essentials from 7.00 pm to 7.00 a.m.
- Restaurants
- Tea Shops, Pan Shop
- Other food shops/joints (Dhabas, Gaddas)
- Street food vendors
- Beach shacks. All other types of eateries.
- Gymnasiums / Spa/Massage parlour.
- Sports complexes
- Auditoriums/community halls, assembly halls and similar places
- Bars
- Cinema Halls Theatres
- Swimming Pools
- Casinos
- River Cruises
- Night Clubs
- Multiplexes
- Consumption of liquor in public places
- Shopping Malls
- Entertainment parks
- All religious Places/Places of worship for public
- Movement of all persons above 65 years of age, persons with co morbidities, pregnant women, and children below the age of 10 years, except for meeting essential requirements and for health purposes.
- Sale and consumption of Pan, Gutkha and Tobacco in public places.
- Hospitality services other than those used for housing Health Police/Government Officials/Health Care workers, stranded person including Tourists, and those used for quarantine facilities.